NATIONAL COMPANY LAW TRIBUNAL PRINCIPAL BENCH NEW DELHI

C.P NO. 8/111/09 CA NO.

CORAM:

PRESENT: SH. R.VARDARAJAN Hon'ble Member (J)

SH.S.K.MOHAPATRA Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 26.08.2016

NAME OF THE COMPANY:

M/s . Keith Stephenson

V/s

DLF Ltd . & Anr.

SECTION OF THE COMPANIES ACT: 111

| S.NO. | NAME | DESIGNATION | REPRESENTATION | SIGNATURE |
|--------|-------------|-------------|----------------|---------------|
| 1.) D | neeray P.De | 20, Adv | Respondent | |
| | Ĩ | | DLfLtd | burn - |
| 2. SAN | JANA SAD | DA AOU | FOR PETITIONER | Confora lardy |

ORDER

Both the parties are present. Counsel for the Respondent states that proceedings which were going in the erstwhile Company Law Board have been stayed vide order dated 17/5/2011 by the Hon'ble Punjab and Haryana High Court. Hence the matter is adjourned sine die. Parties are at liberty to mention the matter at appropriate stage.

buy (R.YARADHARADAN (R. VARDHARAJAN) MEMBER (J)

(S.K. MOHAPATRA) MEMBER (T)

26th August, 2016 A.K. Arora